

HIGH COURT OF TRIPURA
AGARTALA

No. F.44 (11)-HC/2022/14435-63

Dated, Agartala, the 18th June, 2022

NOTIFICATION

It is hereby notified that all the Courts of District Judiciary in Tripura shall remain **closed on 18th June 2022 (Saturday)** due to incessant rain and water logging in many parts of the State.

By Order
Sd/-
(V. PANDEY)
REGISTRAR (JUDICIAL)

Copy to:-

1. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to His Lordship, Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to His Lordship, Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary to His Lordship, Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
5. The Advocate General, Tripura, Agartala;
6. The LR & Secretary, Law Department, Government of Tripura, Agartala;
7. The Member Secretary, Tripura State Legal Services Authority, Agartala;
8. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
9. The Chairman, Bar Council of Tripura, Agartala;
10. The President, High Court Bar Association, High Court of Tripura, Agartala;
11. The Secretary, High Court Bar Association, High Court of Tripura, Agartala;
12. The Secretary, Tripura Bar Association, Agartala;
13. The President, All Bar Associations of Tripura;
14. The Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District,

Khowai/ Unakoti District, Kailashahar. They are requested to circulate the same to all the Courts & Bar Associations under their respective jurisdiction;

15. The Judge, Family Court, Khowai, Khowai District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District/ Udaipur, Gomati District. They are requested to circulate the same to all the Courts & Bar Associations under their respective jurisdiction;
16. The Public Prosecutor, High Court of Tripura, Agartala;
17. The Government Advocate, High Court of Tripura, Agartala;
18. The Registrar (Vigilance), High Court of Tripura, Agartala;
19. The Registrar (Judicial), High Court of Tripura, Agartala;
20. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
21. The Joint Registrar, High Court of Tripura, Agartala;
22. All Deputy Registrars, High Court of Tripura, Agartala;
23. The Chief Librarian, High Court of Tripura, Agartala;
24. All Assistant Registrars, High Court of Tripura, Agartala;
25. The System Analyst, Computer Section, High Court of Tripura, Agartala.
He is directed to upload the same in the official Website of the High Court;
26. The Superintendent(s) (Establishment/ Statement Section), High Court of Tripura, Agartala;
27. The Sr. Grade Translator, Paper Book Section, High Court of Tripura, Agartala;
28. Order File.

REGISTRAR (JUDICIAL)